

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

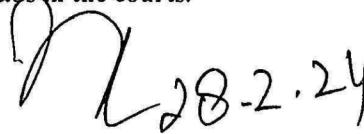
ORDER

In pursuance of office order No. 13767-13822/P&T/Admn-II/HQs/2024 dated 27.02.2024, the following shortlisted officials (retired from this establishment), re-engaged on contractual basis, are hereby directed to report to Officer-in-Charge, Record Rooms, Tis Hazari Courts, Delhi:

Sl. No.	Name & Designation	Father's Name	Posting Complex
1.	Sh. Bal Krishan Vats	Sh. Jai Narayan	Tis Hazari courts
2.	Ms. Santosh Kumari Verma	Sh. Ashok Kumar Verma	Tis Hazari Courts
3.	Sh. Rajender Singh Phartiyal	Sh. Jait Singh Phartiyal	Tis Hazari Courts
4.	Sh. Sunil Kumar	Lt. Sh. Gulab Chand	Tis Hazari courts
5.	Sh. Rajesh Kumar	Lt. Sh. Chander Bans	Tis Hazari courts
6.	Sh. Harish Chand	Sh. Punnu Ram	Tis Hazari Courts
7.	Sh. Rajendra Singh Rana	Lt. Sh. Malkhan Singh Rana	Tis Hazari Courts
8.	Sh. Rajendra Singh Jimiwal	Lt. Sh. Narayan Singh Jimiwal	Tis Hazari Court
9.	Sh. Mukesh Joshi	Lt. Sh. Rama Nand Joshi	Tis Hazari Courts

Note:

1. All these officials are to function as task force to primarily look after the work related to Record Rooms viz. weeding-out of old records and Digitization per se.
2. It is to be ensured that the aforementioned re-engaged officials shall not be posted/deputed as Readers/Ahlmads/Assistant Ahlmads in the courts.



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 14485 - 14505
/P&T/Admn.II/HQs/2024

Dated, Delhi the 28 FEB 2024

Copy forwarded for information and necessary action to:

1. The Personal Office of the undersigned.
2. The Principal District & Sessions Judge, West, THC, Delhi.
3. The Officer-in-Charge, Record Rooms, Tis Hazari Courts, Delhi
4. The D.D.O., Accounts Branch, Central, THC, Delhi
5. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for necessary compliance.



Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi